

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 27th May, 2019

No. 196 A : On being relieved of his present assignment, the services of Smt. Padma Kumari Choubey, District and Sessions Judge, Jamui is placed at the disposal of the State Government in the Department of General Administration, Patna on her appointment as Registrar, State Commission, Consumer Protection, Bihar, Patna on deputation basis for a maximum period of three years.

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memo No. 47184 / Dated, Patna the 27th May, 2019
P.F.XIX-100-2006

Copy forwarded to Smt. Padma Kumari Choubey, District and Sessions Judge, Jamui, with a direction to make over charge of her present office at Jamui on receipt of the notification of the State Government in the Department of General Administration, Patna placing her services at the disposal of the Food and Consumer Protection Department, Government of Bihar, Patna as also the notification of the Food and Consumer Protection Department, Government of Bihar, Patna appointing her as Registrar, State Commission, Consumer Protection, Patna and to join her new assignment w.e.f. 01.07.2019.

By order of the High Court,


Sd/- B.B. Pathak

Registrar General

Memo No. 47185-200 / Dated, Patna the 27th May, 2019

Copy forwarded to the Principal Secretary, General Administration Department, Government of Bihar, Patna with reference to his Notification No. 6843 dated 22.05.2019 / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / Hon'ble Chairman, State Commission, Consumer Forum, Patna / Principal Secretary, Food and Consumer Protection Department, Government of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I/C, I.T.-cum-C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / S.O. I/C A.D. (Misc.) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,


Registrar General